

**Central Administrative Tribunal  
Principal Bench**

**OA No.1204/2013**

New Delhi, this the 03<sup>rd</sup> day of January, 2018

**Hon'ble Mr. V. Ajay Kumar, Member (J)  
Hon'ble Ms. Nita Chowdhury, Member (A)**

Shri R. Dhyani,  
S/o Late Shri Keshav Dhyani,  
Aged about 55 years,  
R/o D-5, Dronacharya Apartments, Mayur Vihar,  
Phase-I Ext, Delhi and working as Sr. D'man(Const)  
Under M/o Defence (Navy), New Delhi.

...Applicant

(By Advocate : Shri S.S. Tiwari)

**Versus**

1. Union of India,  
Through Secretary, M/o Defence,  
South Block, New Delhi.
2. Chief of Personnel,  
Integrated Headquarters,  
M/o Defence (Navy),  
Sena Bhawan,  
New Delhi.
3. Principal Director Civilian Personnel,  
Directorate of Civilian Personnel,  
Integrated Headquarters,  
M/o Defence (Navy),  
Sena Bhawan, New Delhi.
4. Director Civilian Personnel (G),  
Directorate of Civilian Personnel,  
Integrated Headquarters,  
M/o Defence (Navy), Sena Bhawan,  
New Delhi.

...Respondents

(By Advocate : Shri Sandeep Tyagi)

**ORDER (ORAL)**

**Mr. V. Ajay Kumar, Member (J) :-**

Heard both sides.

2. When the matter was taken up for hearing, it is submitted by the learned counsel for applicant that after the OA was filed, the respondents vide Annexure-RA/4 to his rejoinder dated 11.08.2016, promoted the applicant to the post of Chief Draughtsman along with others, in a particular pay scale, however, made the same subject to the outcome of certain cases pending before the Hon'ble Apex Court and High Court of Andhra Pradesh and also stated that the effective date of promotion would be assumption of charge in the higher post.

3. In view of the promotion of the applicant and since the substantial reliefs claimed in the OA have been redressed by the respondents, though subject to the result of certain pending cases, the OA is disposed of, as no further orders are necessary. However, the applicant is at liberty to avail his remedies, in accordance with law, if he is still having any grievance and also depending upon the result of the cases, referred in the promotion order dated 11.08.2016. No costs.

( Nita Chowdhury )  
Member (A)  
'rk'

( V. Ajay Kumar )  
Member (J)